

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,**

**AHMEDABAD BENCH**

**Case No- C.P. (I.B) No. 161/NCLT/AHM/2018**

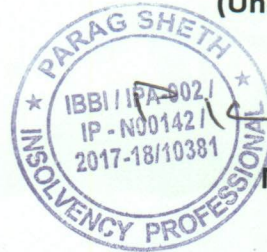
**In the Matter of**

**M/s. Maxroth Impex Private Limited (Under Liquidation)**

The CIRP of the Corporate Debtor has been completed and the company has been ordered for liquidation vide NCLT order dated 05.07.2019. A copy of the order was provided to the Advocate of liquidator in an open Court during the course of hearing on 10.02.2020. Suitable application is already filled before Hon'ble NCLT, Ahmedabad Bench for consideration of Liquidation Commencement Date.

As per the Regulation 31 of Liquidation Process Regulations, the liquidator is submitting its first list of stakeholders as on 28.09.2020.

**In the matter of M/s. Maxroth Impex Private Limited  
(Under Liquidation)**



*sheth*  
**Mr. Parag Sheth  
Liquidator**

**IBBI/IPA-002/IP-N00142/2017-18/10381**

**Date: 28.09.2020**

**Place: Ahmedabad.**

**M/s. Maxroth Impex Private Ltd. (under liquidation)**

**STAKEHOLDERS COMMITTEE**

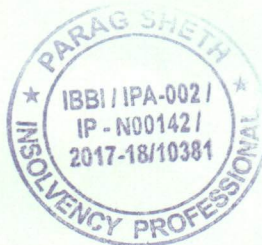
As per Regulation 31A of Liquidation Process Regulation, 2016, stakeholders' consultation committee shall be constituted based on the list of stakeholders, to advise liquidator on the matters relating to sale under regulation 32.

In line with the above, we have constituted stakeholders consultation committee as under:

<b>Class of Stakeholders</b>	<b>No. of Representatives</b>	<b>Representatives</b>
Secured Financial Creditors	1	Bank of Baroda, Stressed Asset Management Branch, 1 <sup>st</sup> Floor, Kamdhenu Complex, Near Panjrapole Cross Road, Ambawadi, Ahmedabad.  Claim in liquidation shall stand the same as was during the CIRP period, i.e., Rs. 5,94,80,333.06 (Rupees Five Crore Ninety Four Lac Eighty Thousand Three Hundred Thirty Three & six paise only).
Unsecured Financial Creditors	Nil	No claim had been received by the liquidator in response to the public announcement dated 12.02.2020
Workmen & Employees	Nil	No claim had been received from the workmen and employees of the CD by the liquidator in response to the public announcement dated 12.02.2020.
Government (As an invitees)		Registrar of Companies, ROC Bhavan, Vijaynagar, Naranpura, Ahmedabad, Gujarat 380013
Operational creditors	Nil	No claim had been received from the Operational Creditors of the CD by the liquidator in response to the public announcement dated 12.02.2020.
Employees and Government	Nil	No claim had been received from the Operational Creditors of the CD by the liquidator in response to the public announcement dated 12.02.2020.
Shareholders	1	Mr. Hasmukhlal Nanalal Shah, 5 Navratna Society, Shaninagar, Wadaj, Ahmedabad-380013, Gujarat

DATE : 28.09.2020

PLACE: AHMEDABAD



*Parag Sheth*